

(c) Approximately 17,243 acres.

(d) and (e) No, Sir.

Growth in private security sector

3727. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been immense growth in private security sector during the last three years;

(b) if so, the details thereof;

(c) whether Government of India are helping them in providing training, etc; and

(d) if so, what kind of training is provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) In the absence of any systematic assessment of growth rate of the private security sector, this information is not available with the Government.

(c) and (d) The Government of India does not provide any training to the private security guards.

Land allotted to freedom fighters and widows

3728. SHRI RAJ NATH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have allotted land to the freedom fighters and widows in the country;

(b) if so, the number of cases wherein land has been allotted to the widows in Uttarakhand during the last three years;

(c) whether it is a fact that a number of applications are pending with the Uttarakhand Government for the last three years, if so, year-wise and name-wise details thereof, and;

(d) what action Government propose to take in this regard and by when land will be allotted to those widows?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) to (d) The Central Government implements the Swatantrata Sainik Samman Pension Scheme, 1980, which provide for pension to freedom fighters and, on their demise to their eligible dependents. Information on the policy adopted by various State Governments regarding allotment of land to freedom fighters and their widows is not maintained.

Putting para-military forces in the forefront for tackling terrorism

3729. MS. SUSHILA TIRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering a proposal to place Central para-military forces in the forefront of tackling terrorism and internal security;

(b) if so the details thereof;

(c) whether these forces would enjoy the same financial incentives, that army is enjoying, and ;

(d) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) There is no proposal for any change in the charter of Central Paramilitary Forces which are deployed for border guarding and internal security/counter insurgency duties in various parts of the country.

(b) to (d) Do not arise.

Convicted women prisoners living with their children

†3730. SHRI SHATRUGHAN SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of convicted women prisoners in the country with whom their children are compelled to live;

†Original notice of the question was received in Hindi.